

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. 41
TO BE ANSWERED ON 24.07.2023

Environmental Clearance to Pending Projects

*41. SHRI SUBRAT PATHAK:
SHRI KHAGEN MURMU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the projects of Centre and State Governments are pending with various States and Union Territories for want of environmental clearance;
- (b) if so, the details thereof, State-wise;
- (c) the details of the schemes/projects of Uttar Pradesh and Bihar which are under consideration of the Ministry; and
- (d) the present status thereof and the time by which the Ministry is likely to take a decision in this regard?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BHUPENDER YADAV)

(a) to (d) A Statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Sabha Starred Question No. 41 to be answered on Monday, the 24th July, 2023 on “Environmental Clearance to Pending Projects” by Shri Subrat Pathak and Shri Khagen Murmu.

(a) to (d) As per the provisions laid down in the Environment Impact Assessment (EIA) Notification, 2006, as amended, the proposals are appraised and recommended by the Expert Appraisal Committee (EAC) or State Level Expert Appraisal Committee (SEAC) considering the Environmental Management Plan (EMP) prepared to address the issues raised in EIA/Public consultation. Based on the recommendation of the EAC/SEAC, projects are further considered by the Ministry or State Environmental Impact Assessment Authority (SEIAA) for approval for grant of Environmental clearance (EC) or otherwise.

As per information available on PARIVESH Portal, retrieved on 20.07.2023, there are a total 153 proposals relating to the Central/State Governments/UTs (Annexure-1) at various stages of consideration with the respective SEIAA as per provisions of the said notification.

There is one proposal of Uttar Pradesh Government namely “Construction of 4 lane Inner Ring Road Phase-1 in and around Prayagraj city starting from near village Adampur, and ending near Khodaypur Kasgaon village, in Prayagraj and Kaushambi districts by M/s National Highways Authority of India (NHAI)” and one proposal of Bihar related to “Development of economic corridors, inter corridors, feeder routes and borders road for improving the efficiency of freight movement in India (Sasaram-Arrah)” by M/s NHAI which relates to the Central Ministry.

As per the provisions stated above, EC is granted only after considering all environmental issues and incorporation of appropriate environmental safeguards including mitigatory measures as prescribed in the EMP.

Annexure 1**Number of proposals related to Central/State/UTs government as on Parivesh Portal.**

Sl. No.	State/UTs	Number of proposals
1.	Andaman and Nicobar	1
2.	Andhra Pradesh	4
3.	Assam	4
4.	Chhattisgarh	3
5.	Delhi	5
6.	Goa	3
7.	Gujarat	1
8.	Haryana	3
9.	Karnataka	4
10.	Kerala	2
11.	Madhya Pradesh	3
12.	Maharashtra	45
13.	Odisha	11
14.	Orissa	8
15.	Punjab	12
16.	Tamil Nadu	26
17.	Telangana	9
18.	Uttar Pradesh	3
19.	Uttarakhand	5
20.	West Bengal	1
	Total	153